Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.90/2009

Dated: 19th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Orissa Power Transmission Corporation Limited ….Appellant(s)

Versus

O.E.R.C.& Ors. … Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta, Mr. David. A and Mr. Antaryami Upadhyay.

Counsel for the Respondent(s) : Mr.Rutwik Panda for O.E.R.C.
Mr. Hasan Murtaza for R-2 to 4.

Order

Post the matter on **23rd August, 2011 at 2.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ss/ak